

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 9

CP(IB) No. 146/Chd/Hry/2022

Under Section 9, IBC 2016

In the matter of:-

The Malt Company (India) Pvt. Ltd.Petitioner/Operational Creditor

Vs.

Piccadily Agro Industries Ltd.Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. II), are on official tour on account of colloquium today, the matter is adjourned to 13.12.2023.

Sd/-
Court Officer

November 03, 2023
VN